

Annexure-7
Name of the corporate debtor Kethos Tiles Private Limited in CIRP ; Date of commencement of CIRP - 12.11.2024
List of creditors as on 08.01.2025

List of operational creditors (Government dues)
(Amount in ₹)

S. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Employee Provident Fund Organisation	Central	26.11.2024	37,089	37,089	Operational Unsecured	No	0	0	0	-	0	-
2	State Tax Officer, office of Assistant commissioner of State Tax, Gujarat	State	22.11.2024	35,53,32,266	18,43,31,182	Operational Unsecured	No	0	0	0	-	0	Claim is bifurcated between SGST and CGST. Accordingly, admitted
3	Central Goods and Service Tax	Central	11.12.2024	17,60,89,029	17,60,89,029	Operational Unsecured	No	0	0	0	-	0	-
4	Income Tax Department, Himatnagar	Central	10.12.2024	5,33,56,400	5,33,56,400	Operational Unsecured	No	0	0	0	-	0	-
				58,48,14,784	41,38,13,700						-	-	

